COURT-I

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

O.P. No. 1 of 2013 & IA Nos. 291 & 420 of 2013 O.P. No. 2 of 2013 & O.P. No. 4 of 2013

Dated: <u>28th August</u>, <u>2014</u>

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

O.P. No. 1 of 2013 & IA Nos. 291 & 420 of 2013

Indian Wind Energy Association. Petitioner(s)

Versus

Andhra Pradesh Electricity Regulatory

Commission & Ors. Respondent(s)

Counsel for the Petitioner(s) : Mr. Sanjay Sen, Sr. Adv.

Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Prdeep Misra,

Mr. Shashank Pandi and Mr. Manoj Kr. Sharma for R-6 Mr. Pratik Dhar, Sr. Adv. and

Mr. C.K. Rai for R-5,12, 15, 21 & 26

Ms. Suparna Srivastava with Mr. S.R. Pandey (Rep) for R-7 Mr. Buddy A. Ranganadhan

for R-2, 18, 26 & 29)

Ms. Swapna Seshadri (for KERC & PSERC)

Mr. K.V. Mohan and

Mr. K.V. Balakrishnan for APERC

Ms. S. Gupta, Proxy Counsel for Ms.

Renu Gupta for Intervener

O.P. No. 2 of 2013

Wind Independent Power Producers Assn. & Ors. Petitioner(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Petitioner(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Prdeep Misra,

Mr. Shashank Pandi and Mr. Manoj Kr. Sharma for R-6 Mr. Pratik Dhar, Sr. Adv. and

Mr. C.K. Rai for R-5,12, 15, 21 & 26

Ms. Suparna Srivastava with Mr. S.R. Pandey (Rep) for R-7 Mr. Buddy A. Ranganadhan

for R-2, 18, 26 & 29)

Ms. Swapna Seshadri (for KERC & PSERC)

Mr. K.V. Mohan and

Mr. K.V. Balakrishnan for APERC

O.P. No. 4 of 2013

Himalaya Power Producers Association Petitioner(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Petitioner(s) : Mr. Sanjay Sen, Sr. Adv.

Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Prdeep Misra,

Mr. Shashank Pandi and Mr. Manoj Kr. Sharma for R-6 Mr. Pratik Dhar, Sr. Adv. and

Mr. C.K. Rai for R-5,12, 15, 21 & 26

Ms. Suparna Srivastava with Mr. S.R. Pandey (Rep) for R-7 Mr. Buddy A. Ranganadhan

for R-2, 18, 26 & 29)

Ms. Swapna Seshadri (for KERC & PSERC)

Mr. K.V. Mohan and

Mr. K.V. Balakrishnan for APERC

ORDER

The Learned Counsel for MPERC is filing reply to the notes submitted by the Petitioner after serving copy on the other side. The Learned Senior Counsel for the Petitioners in O.P. No. 1 of 2014 and O.P. No. 4 of 2014 is filing written notes of suggestions after serving copy on the other side.

Post the matter for further hearing on 24.09.2014 at 2.30 p.m.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt